

Opening of Post Offices/Sub Post Offices in Himachal Pradesh

2028. SHRI ANIL SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are contemplating to set up new post offices/sub-post offices for strengthening the postal services in the hilly areas of Himachal Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) Yes, Sir. There is target for opening 10 Branch Post Offices and one Sub Post Office for Himachal Pradesh Circle during the Annual Plan 1999-2000 subject to norm based justification and availability of resources.

(c) Does not arise in view of (a) and (b) above.

Waiting list for telephone Connections in Assam

2029. SHRIMATI BASANTI SARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons waiting for telephone connection in various districts of Assam as on 30th November, 1999; and

(b) by when Government propose to provide telephone connections to all the waitlisted persons of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) the number of persons waiting for telephone connections in various districts of Assam as on 30.11.99 is as per the enclosed statement (*see below*)

(b) the department is likely to provide telephone connections to all waitlisted persons of Assam by March, 2000 progressively.

Statement

SL. No.	Revenue District	Waiting List as on 30.11.99
1.	Barpeta	1109
2.	Bongaigaon	904
3.	Cachar	1244
4.	Darrang	306
5.	Dhemaji	180
6.	Dhubri	631
7.	Dibrugarh	3220
8.	Goalpara	245
9.	Golaghat	1014
10.	Hailakandi	319
11.	Jorhat	1259
12.	Kamrup	3224
13.	Karbi Anglong	475
14.	Karimganj	952
15.	Kokrajhar	248
16.	Lakhimpur	737
17.	Morigaon	428
18.	N. C. Hills	245
19.	Nagaon	1848
20.	Nalbari	940
21.	Sibsagar	745
22.	Sonitpur	902
23.	Tinsukia	2250

Reconnection of Telephones in Malviya Nagar, New Delhi

2030.SHRI DILIP SINGH JUDEV: Will the Minister of COMMUNICAITONS be pleased to state:

(a) whether it is a fact that telephones once disconnected on account of non-payment for six months are required to be restored/ installed again after deposit of full outstanding dues by consumers;